

(b) if so, the details thereof; and

(c) the steps being initiated by the Government to enhance the production of oilseeds and their sustainability?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) and (b). No, Sir. The production of oilseeds during last three years was as under:-

<i>Year</i>	<i>Production (lakh tonnes)</i>
1988-89	180.3
1989-90	167.5
1990-91	191.0 (preliminary estimates).

(c) To increase oilseeds production in a given time frame, a mission approach has been adopted through the Technology Mission on Oilseeds and Pulses. Programme have been taken up to tackle the problem from all angles i.e. development of production and processing technology, input support service is provided to the farmers through the implementation of Oilseeds Production Programme (OPP), which provides financial support on production and distribution of seeds, rhizobial culture, plant protection chemicals and equipments improved farm implements, sprinkler sets and gypsum and pyrites distribution.

[*Translation*]

#### LPG to Uttar Pradesh

2351. SHRI K.V. THANGKA BALU: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the quantity of LPG being

supplied in Uttar Pradesh;

(b) whether the Government propose to increase the allotment of LPG to Uttar Pradesh;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS  
MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI S. KRISHAN KUMAR):

(a) The packed domestic and non-domestic (commercial & industrial) LPG supplied to the consumers in Uttar Pradesh during 1990-91 was around 234.6 TMT. Besides about 12.5 TMT LPG was supplied to bulk-consumers in Uttar Pradesh during 1990-91.

(b) to (d). The LPG demand of any particular State in the country is estimated on the basis of demand of existing customers in that State and the new customers likely to be enrolled in a particular year which depends on the estimated availability of LPG during the year.

#### Constitution of Joint Irrigation Board

2352. SHRI RAJENDRA AGNIHOTRI: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Union Government propose to constitute a Joint Irrigation Board to augment irrigation facilities and to sort out problems arising between Uttar Pradesh and Madhya Pradesh;

(b) if so, the details thereof;

(c) whether the Union Government have held talks with the Government of Uttar Pradesh and Madhya Pradesh for this purpose; and